

**Central Administrative Tribunal  
Principal Bench, New Delhi**

T.A.No.4/2016  
(W.P. (C) No.861/2003)

Friday, this the 10<sup>th</sup> day of February 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Ms. Sapna Joniwal  
d/o Mr. R S Joniwal  
r/o XVI/4675, Shorakothi  
Paharganj, New Delhi – 55

(Nemo)

..Applicant

Versus

India Trade Promotion Organization  
Through its Chairman-cum-Managing Director  
Pragati Maidan, New Delhi

(Ms. Neha Bhatnagar, Advocate)

..Respondent

**O R D E R (ORAL)**

**Justice Permod Kohli:**

None for the applicant. On the last two occasions also, the applicant remained absent. It appears that she is not interested to prosecute this Petition.

2. The T.A. is accordingly dismissed for default of appearance and non-prosecution.

**( K.N. Shrivastava )  
Member (A)**

**( Justice Permod Kohli )  
Chairman**

**February 10, 2017**  
/sunil/